

ORISSA HIGH COURT

FILING REPORT AS ON :24/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0008157/2022	PAPU @ PRAFULLA MALIK VS STATE OF ODISHA	SK. ZAFARULLA VS	KAPTIPADA /314 /2021 () //
2	BLAPL/0008158/2022	RAJIYA PASWAN VS STATE OF ODISHA	SK. ZAFARULLA VS	MACHHKUND /6 /2021 () //
3	BLAPL/0008159/2022	MOJESH KHARA VS STATE OF ODISHA	ANIRUDHA DAS VS	KAKIRIGUMMA /53 /2022 () //
4	BLAPL/0008160/2022	CHODHURY JIBITESH MISHRA VS STATE OF ODISHA	SOMANATH SATAPATHY VS	JAGATPUR /302 /2022 () //
5	BLAPL/0008161/2022	SEIKH SHEMSHER VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	/ /0 () //
6	BLAPL/0008162/2022	RAMEN DUTTA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /105 /2020 () //
7	BLAPL/0008163/2022	SUKANTA KUMAR BEHERA VS STATE OF ODISHA	NARENDRA KUMAR SAHOO VS	/ /0 () //
8	BLAPL/0008164/2022	DHUSASANA BEHERA @ MANAS VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TANGI (KHURDA) /290 /2022 () //
9	BLAPL/0008165/2022	SATYA NARAYAN JENA @ BABLU VS STATE OF ODISHA	ADWITIYA SATPATHY VS	NIRAKARPUR /153 /2022 () //
10	BLAPL/0008166/2022	PAPU @ PRAFULLA MALIK VS STATE OF ODISHA	SK. ZAFARULLA VS	SORO /295 /2021 () //
11	BLAPL/0008167/2022	PAGU @ DURGA MADHAB MAHALA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CAPITAL P.S. /19 /2022 () //

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12	BLAPL/0008168/2022	SUDARSHAN MAKAR VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	KINJIRKELA /91 /2020 () //
13	BLAPL/0008169/2022	JOHN HEMBRAM VS STATE OF ODISHA	SAROJ RANJAN SUBUDHI VS	DHARMASALA /193 /2022 () //
14	BLAPL/0008170/2022	SK. RAJO VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KHANDAGIRI P.S. /418 /2022 () //
15	BLAPL/0008171/2022	KHITISH KUMAR NANDI @ BABU VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CUTTACK SADAR /555 /2020 () //
16	BLAPL/0008172/2022	MONFI KUMAR VS STATE OF ODISHA	ANIRUDHA DAS VS	KESINGA /408 /2021 () //
17	BLAPL/0008173/2022	DILU MOHANTY @ SATYARANJAN MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TIHIDI /232 /2022 () //
18	BLAPL/0008174/2022	DILLIP KUMAR NAYAK VS STATE OF ODISHA	AMULYA PRASAD NAYAK VS	NAYAGARH /80 /2022 () //
19	BLAPL/0008175/2022	KANHU @ KANHU CHARAN NAYAK VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	KHANTAPADA /18 /2022 () //
20	BLAPL/0008176/2022	TITU @ SUDARSAN NAIK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTARAY VS	DHARAKOT PS /183 /2020 () //
21	BLAPL/0008177/2022	SAROJ @ PINTU KANHAR VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	PHIRINGIA /53 /2021 () //
22	BLAPL/0008178/2022	AJAYA KUMAR BARIK VS STATE OF ODISHA	AKASH BHUYAN VS	KODALA /23 /2021 () //
23	BLAPL/0008179/2022	KULU PRADHAN	CHITTA RANJAN SAHU	CHARMAL /90 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008180/2022	DEEPAK BEHERA @ JAGAN	SAROJ KUMAR DASH	TANGI (KHURDA) /290 /2022
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008181/2022	ABHIJEET VIKAS SHINDE	RAGHUNATH SINGH	G.R.P.S.,BERHAMPUR /46 /2021
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008182/2022	RAJA SINGH	RAMESH CHANDRA MAHARANA	LAXMISAGAR P.S. /284 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008183/2022	LAMBODARA KANHAR	SUSANTA KUMAR LENKA	PHULBANI SADAR /107 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008184/2022	RAMESH BANKA	MANORANJAN PADHY	POTTANGI /89 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008185/2022	SUMI PANDKA	MANORANJAN PADHY	POTTANGI /62 /2017
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008186/2022	ADIKANDA DEY	PRASANNA KUMAR PANDA	UDALA /159 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008187/2022	BISWAJIT SAHOO @ ALOK SAHOO	GAGAN BIHARI SINGH	PHIRINGIA /55 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008188/2022	BULU BEHERA	ARIJEET MISHRA	KALINGA NAGAR /170 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008189/2022	SADHU CHARAN DIGAL	SATYABRATA PANDA	KANTAMAL /108 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008190/2022	PRASANTA KUMAR BEHERA @ MANGU	PRIYA RANJAN SINGH	JAGATSINGPUR /199 /2022
		VS	VS	()

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35	BLAPL/0008191/2022	STATE OF ODISHA BIKASH SABAT VS	AMULYA RATNA PANDA VS	// JEYPORE TOWN /166 /2022 ()
36	BLAPL/0008192/2022	STATE OF ODISHA SUKHEND SINGH @ SONU VS	BHARAT BHUSAN ROUSTRAY VS	// SOHELLA /207 /2021 ()
37	BLAPL/0008193/2022	STATE OF ODISHA SURESH TAHAL VS	TAPAS KUMAR ACHARYA VS	// KHALLIKOTE /179 /2022 ()
38	BLAPL/0008194/2022	STATE OF ODISHA KRISHNA DAS VS	JUGALA KISHORE PANDA VS	// / /0 ()
39	BLAPL/0008195/2022	STATE OF ODISHA SANTOSH KUMAR @ SINGH VS	BISWORANJAN SWAIN VS	// / /0 ()
40	BLAPL/0008196/2022	STATE OF ODISHA BASANTA BEHERA @ BASANTA KUMAR BEHERA VS	JULU KHANSAMA VS	// RAIRAKHOL /26 /2021 ()
41	BLAPL/0008197/2022	STATE OF ODISHA SONU KUMAR JENA VS	SMRUTI RANJAN ROUT VS	// SOHELLA /207 /2021 ()
42	BLAPL/0008198/2022	STATE OF ODISHA HABILDAR SETHI VS	SAMBEET PATTANAYAK VS	// KAKATAPUR /166 /2022 ()
43	BLAPL/0008199/2022	STATE OF ODISHA RAGHUNATH KANHAR VS	JYOTIRMAYA SAHOO VS	// / /0 ()
44	BLAPL/0008200/2022	STATE OF ODISHA DASHARATHI DIGAL VS	JYOTIRMAYA SAHOO VS	// / /0 ()
45	BLAPL/0008201/2022	STATE OF ODISHA TRILOCHAN JAYPURIA VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// LAIKERA /76 /2018 () //

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46	BLAPL/0008202/2022	CHAITANYA @ SURESH DEHURY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	RAIRAKHOL /140 /2016 () //
47	BLAPL/0008203/2022	RAMADAS KANDATAMARA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BANDHUGOAN /59 /2022 () //
48	BLAPL/0008204/2022	AJAYA KUMAR DALAI VS STATE OF ODISHA	GYANENDRA KUMAR PARIDA VS	JAGATPUR /198 /2022 () //
49	BLAPL/0008205/2022	RAKESH BEHERA @ RAKESH KUMAR BEHERA VS STATE OF ODISHA	DEBASIS MISHRA VS	KEONJHAR SADAR /275 /2022 () //
50	BLAPL/0008206/2022	DILLIP NAYAK VS STATE OF ODISHA	BISWAJIT NAYAK VS	KUMBHARAPARA /71 /2021 () //
51	BLAPL/0008207/2022	CHAKRADHAR KHARA VS STATE OF ODISHA	N.K.SAHU VS	// 0 () //
52	BLAPL/0008208/2022	BIRUPAKSHYA MAHARANA VS STATE OF ODISHA	DEBASIS MISHRA VS	BUGUDA /404 /2022 () //
53	BLAPL/0008209/2022	SUBHAM SINGH @ BABU @ SANU VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	TOMANDO /25 /2022 () //
54	BLAPL/0008210/2022	DALI @ DOLLY SETHI VS STATE OF ODISHA(VIG.)	BISHNU PRASAD PRADHAN VS	BALASORE VIGILANCE /21 /2022 () //
55	CMAPL/0000384/2022	SAIL VS STATE OF ODISHA	MUKESH PANDA VS	// () //
56	CMAPL/0000385/2022	SAIL VS STATE OF ORISSA	MUKESH PANDA VS	// () //
57	CMAPL/0000386/2022	SAIL	MUKESH PANDA	//

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		VS	VS	()
58	CMAPL/0000387/2022	STATE OF ORISSA JAYARAM JENA	PRAFULLA CHANDRA DAS	//
		VS	VS	()
59	CMAPL/0000388/2022	STATE OF ODISHA SIBA PR.PUHAN	ADV.	//
		VS	VS	()
60	CMAPL/0000389/2022	I.G. OF POLICE (I.G.P.) SATYA RANJAN GIRI	PITABMAR BEHERA	//
		VS	VS	()
61	CMAPL/0000390/2022	STATE OF ODISHA SAKUNTALA MAHARANA	ADV.	//
		VS	VS	()
62	CMAPL/0000391/2022	STATE OF ORISSA GOBIND DEHURY	ADV	//
		VS	VS	()
63	CMP/0000812/2022	LAND ACQUISITION OFFICER, SUNDARGARH KRUTIBAS DAS	SOUMYA MISHRA	//
		VS	VS	DISTRICT AND SESSIONS JUDGE,SONEPUR(Sonapur *)
64	CMP/0000813/2022	SHREE SHREE GOPALJEE MAHAPRABHU OF VILLAGE BANKUDHAR RANA	SOUMYA MISHRA	CVREV/0000002/2015
		VS	VS	//
65	CMP/0000814/2022	SURYANARAYAN SINGH BARIHA MOHAMMAD GAFFAR KHAN	S.S.RAO	CIVIL JUDGE (SD),NAWAPARA(Nuapada *)
		VS	VS	CS/0000083/2016
66	CMP/0000815/2022	NARAYANA PONDA MOHAMMAD GAFFAR KHAN	S.S.RAO	//
		VS	VS	()
67	CMP/0000816/2022	BALMIKI PANIGRAHI MOHAMMAD GAFFAR KHAN	S.S.RAO	//
		VS	VS	()
68	CMP/0000817/2022	VINJARAPU SAKUNTALAMA MOHAMMAD GAFFAR KHAN	S.S.RAO	//
		VS	VS	()

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69	CMP/0000818/2022	SUKANTI KUMARI GOUDO DINABANDHU SAW VS RAMAKANTA SAW	SARAT CHANDRA MEKAP VS	// // 0 //
70	CMP/0000819/2022	MOHAMMAD GAFFAR KHAN VS JOTSHNA PADHI	S.S.RAO VS	// 0 //
71	CMP/0000820/2022	BAIKUNTHANATH PATI VS SARBESWAR PATI	GOPINATH MISHRA VS	// 0 //
72	CMP/0000821/2022	MOHAMMAD GAFFAR KHAN VS SHAMEENA NAA	S.S.RAO VS	// 0 //
73	CMP/0000822/2022	RAJAT KUMAR ROUTRAY VS COLLECTOR, KHURDA	RAJEET ROY VS	// 0 //
74	CONTC/0005414/2022	SUNIL KUMAR JOSHI VS ASWATHY S., I.A.S.	PRADIPTA KUMAR PATTANAYAK VS	// 0 //
75	CONTC/0005415/2022	KAILASH CHANDRA LATHI VS SANGRAM KESHARI MOHAPATRA, DIRECTOR IN CHARGE, SECONDARY EDU, KHORDHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
76	CONTC/0005416/2022	KIRANBALA MOHANTY VS ATANDRITA MISHRA, A.G.M., STATE BANK OF INDIA	ADV VS	// 0 //
77	CONTC/0005417/2022	RAHUL SANGRAM PARIDA VS NATIONAL COUNCIL OF EDUCATION RESEARCH AND TRAINING, NEW DELHI	PITAMBAR ACHARYA VS	// 0 //
78	CONTC/0005418/2022	SATYADEV BANCHHOR VS PRAFULLA KUMAR SAHOO, ENGINR IN CHIEF, RURAL WORK, BBSR	ADV VS	// 0 //
79	CONTC/0005419/2022	NIRANJAN PRUSTY VS V.C., CUTTACK DEVELOPMENT AUTHORITY	ADV. VS	// 0 //

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80	CONTC/0005420/2022	BISHNU CHARAN MOHAPATRA VS THE COLLECTOR, CUTTACK	ANUP KUMAR MOHAPATRA VS	// 0 //
81	CONTC/0005421/2022	RAJENDRA PRASAD JENA VS BISHNUPADA SETHI, I.A.S.	ADV VS	// 0 //
82	CONTC/0005422/2022	JASODA BEHERA VS SMRUTIPRAGYA PRIYADARSHINI, O.A.S.	ADV VS	// 0 //
83	CONTC/0005423/2022	THE PROPRIETOR, SIGMA DATA TECH, MISHRA RESIDENTIAL VS SANGRAM KESHARI JENA, TAHASILDAR, BUGUDA	DEBENDRA LAXMI MOHANTY VS	// 0 //
84	CONTC/0005424/2022	BIRANCHI NARAYAN DAS VS DILLIP KUMAR SETHY, TAHASILDAR PATTAMUNDAI	BISWANATH BEHERA VS	// 0 //
85	CONTC/0005425/2022	M/S R.B.S.CONSTRUCTIONS VS SAUMITRA DAS, Z.M., NATIONAL PROJECTCONSTRUCTION CORPN. LTD.	ADV. VS	// 0 //
86	CONTC/0005426/2022	SUBODH CHANDRA RANA VS SANJEEV CHOPRA, I.A.S.	ADV VS	// 0 //
87	CONTC/0005427/2022	SASMITA KUMARI PATTNAYAK VS BISHNUPADA SETHI, I.A.S.	RAJJEET ROY VS	// 0 //
88	CONTC/0005428/2022	BHAKTA RAM PRADHAN VS SUBHRA MOHANTY, G.M., ODISHAAGRICULTURAL MARKETING BOARD	SUBHAM SHARMA VS	// 0 //
89	CONTC/0005429/2022	SUDARSHAN SAHU VS SUBHRA MOHANTY, GENERAL MANAGER, ODISHA AGRICULTURAL MARKTING BOARD,	SUBHAM SHARMA VS	// 0 //
90	CONTC/0005430/2022	ANANTA BASUDEV JANAKALYAN PARISHAD VS B.D.O., BALIPATNA	NIRANJAN PRASAD PATRA VS	// 0 //
91	CRLA/0000707/2022	SISIR KUMAR SABAT	SOUBHAGYA KUMAR DASH	BADABAZAR /37 /2006

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		VS	VS	()
		STATE OF ODISHA		//
92	CRLA/0000708/2022	BARSHA BESHRA	AJAYA KUMAR MOHARANA	JHARPOKHARIA /39 /2021
		VS	VS	()
		STATE OF ODISHA		//
93	CRLA/0000709/2022	BANCHHA PADHAN	AMIT PRASAD BOSE	BHEDEN /207 /2021
		VS	VS	()
		STATE OF ODISHA		//
94	CRLA/0000710/2022	TAPAS KUMAR JENA @ TAPAS JENA	PRADEEPTA KUMAR BEHERA	GURUDIJHATIA /18 /2016
		VS	VS	()
		STATE OF ODISHA		//
95	CRLMA/0000235/2022	SANDEEP KUMAR	ADV	JEYPORE SADAR /238 /2020
		VS	VS	()
		STATE OF ODISHA		//
96	CRLMA/0000236/2022	SHARADAKANTA MOHANTY	ADV.	/ /0
		VS	VS	()
		STATE OF ODISHA		//
97	CRLMC/0002305/2022	SHAJI SIVADASAN	SIDHANT DWIBEDI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
98	CRLMC/0002306/2022	SONALI BEJ	BIKRAM CHANDRA GHADEI	TANGI /85 /2019
		VS	VS	()
		STATE OF ODISHA		//
99	CRLMC/0002307/2022	KANHU CHARAN PRADHAN	SURYAKANTA DWIBEDI	CHANDAPUR /37 /2020
		VS	VS	()
		STATE OF ODISHA		//
100	CRLMC/0002308/2022	DUSMANTA PATRA	JAGABANDHU SAHU	RAMPUR (SONEPUR) /59 /2021
		VS	VS	()
		STATE OF ODISHA		//
101	CRLMC/0002309/2022	SANGRAM KESHARI MAHANTY	SUBHAM SHARMA	S.P.(CID-CRL),CUTTACK /9 /2021
		VS	VS	J.M.F.C.,PIPILI(Puri)
		STATE OF ODISHA		GR/0000330/2021
102	CRLMC/0002310/2022	PRINCE KUMAR MISHRA	JAGABANDHU SAHU	BOLANGIR TOWN /393 /2021
		VS	VS	()

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103	CRLMC/0002311/2022	STATE OF ODISHA BIRSA DEVGAN VS	PRIYA RANJAN SINGH VS	// /58 /2010 ()
104	CRLMC/0002312/2022	ASSISTANT DIRECTOR, DIRECTORATE OF ENFORCEMENT GOVT. OF INDIA KUNARAM PATRA VS	SK. ZAFARULLA VS	// / /0 ()
105	CRLMC/0002313/2022	KANAKA PATRA SURAJ PRAKASH PATTNAIK VS	SAMVIT MOHANTY VS	// / /0 ()
106	CRLMC/0002314/2022	NEELAM PATTJOSHI ARPAN SINHA VS	BIJAYA KUMAR RAGADA VS	// MAHILA P.S. BUXIBAZAR /137 /2018 ()
107	CRLMC/0002315/2022	STATE OF ODISHA BISHNU CHARAN BARIK VS	TAPAS KUMAR ACHARYA VS	// / /0 ()
108	CRLMC/0002316/2022	STATE OF ODISHA GAYATRI MISHRA VS	BIJAYA KUMAR RAGADA VS	// PANIKOILI /130 /2019 ()
109	CRLMC/0002317/2022	STATE OF ODISHA SUBRAT NAYAK @ SUBRAT KUMAR NAYAK VS	SIDHESWAR MOHANTY VS	// DASPALLA /165 /2018 ()
110	CRLMC/0002318/2022	STATE OF ODISHA NIDHI @ NIDHIA MALLIK VS	DEBASIS MISHRA VS	// / /0 ()
111	CRLMC/0002319/2022	STATE OF ODISHA LUKINDAR MUNDA VS	DEBASIS MISHRA VS	// / /0 ()
112	CRLMC/0002320/2022	STATE OF ODISHA SANTOSH KUMAR TARAI VS	SANJIB KUMAR BHANJADEO VS	// MARINE PS AT ARJIPALLI /3 /2019 ()
113	CRLMC/0002321/2022	STATE OF ODISHA MINATI BEHERA VS STATE OF ODISHA	PRANAB KUMAR SAMANTRAY VS	// MAHILA PS SAMBALPUR /52 /2020 () //

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114	CRLMP/0001775/2022	MANORAMA ROUT VS STATE OF ODISHA	ASHOK KUMAR DASH VS	/ / 0 0 //
115	CRLMP/0001776/2022	BASANTA KUMAR NAYAK VS STATE OF ODISHA	MANAS RANJAN MOHAPATRA VS	/ / 0 0 //
116	CRLMP/0001777/2022	TIKINA MALLICK VS STATE OF ODISHA	SANJAY KUMAR BEHERA VS	/ / 0 0 //
117	CRLMP/0001778/2022	SHARMILA KHAN VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	/ / 0 0 //
118	CRLMP/0001779/2022	PRADEEP KUMAR PATTNAYAK VS STATE OF ODISHA	UMESH CHANDRA PATNAIK VS	/ / 0 0 //
119	CRLMP/0001780/2022	JITENDRA JHA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	/ / 0 0 //
120	CRLMP/0001781/2022	GAGAN BISWAL VS STATE OF ODISHA	TUSHAR KUMAR MISHRA VS	/ / 0 0 //
121	CRLMP/0001782/2022	DURGA PRASAD SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ / 0 0 //
122	CRLMP/0001783/2022	PURNIMA JENA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	/ / 0 0 //
123	CRLMP/0001784/2022	PRATIVA POLAI VS STATE OF ODISHA	GOPINATH MISHRA VS	/ / 0 0 //
124	CRLMP/0001785/2022	BIPIN BIHARI PRAHARAJ VS STATE OF ODISHA	R.N.DASMOHAPATRA VS	/ / 0 0 //
125	CRLMP/0001786/2022	NAZARUL ISLAM	SIDHARTHA MISHRA	/ / 0

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		VS	VS	()
126	CRLMP/0001787/2022	STATE OF ODISHA MADHUSMITA SAHOO	BISHNU PRASAD RATH	// /0
		VS	VS	()
127	CRLREV/0000406/2022	STATE OF ODISHA SANJAY MAHANTA	ARIJEET MISHRA	// GHATAGAON /129 /2020
		VS	VS	()
128	CRLREV/0000407/2022	STATE OF ODISHA LIPIKA SWAIN @ PATRA	BIJAY KUMAR ROUSTRAY	// CHOUDWAR /293 /2015
		VS	VS	()
129	CRLREV/0000408/2022	SAROJKANTA PATRA MUNA GOUDA	LAXMINARAYAN RAYATSINGH	// BHUBANESWAR G.R.P.S. /37 /2022
		VS	VS	()
130	CRLREV/0000409/2022	STATE OF ODISHA BIPIN BIHARI LENKA	AJIT KUMAR MOHANTY	// /0
		VS	VS	()
131	FAO/0000338/2022	STATE OF ODISHA KHAGESWAR BEHERA	SIDHARTHA SWAIN	// /0
		VS	VS	()
132	MACA/0000427/2022	STATE OF ODISHA SANTOSH KUMAR PRADHAN	BIRANCHI NARAYAN RATH	// /0
		VS	VS	()
133	MACA/0000428/2022	ARUN KUMAR PRASAD DISTRICT TRANSPORT MANAGER, OSRTC, BHUBANESWAR	ESWAR TRIPATHY	// /0
		VS	VS	()
134	RPFAM/0000185/2022	PRABHATI PATRA PRAMODA KHATUA	AJIT KUMAR PANDA	// /0
		VS	VS	()
135	RVWPET/0000201/2022	MITANJALI NAYAK M/S.KALINGA COMMERCIAL CORPORATION LTD	AMRITA PANDA	// /0
		VS	VS	()
136	RVWPET/0000202/2022	M/S.STEEL AUTHORITY OF INDIA LTD M/S.KALINGA COMMERCIAL CORPORATION LTD.	AMRITA PANDA	// /0
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	RVWPET/0000203/2022	M/S.STEEL AUTHORITY OF INDIA LTD AKSHAYA KUMAR CHOUDHURY VS STATE OF ODISHA	ADV VS	// // ()
138	TRP(C)/0000319/2022	SASMITA SWAIN @ SASMITA @ CHHABIRANI SWAIN VS SASHANKA SEKHAR SWAIN	SURYAKANTA DWIBEDI VS	// ()
139	TRP(C)/0000320/2022	SIMARANEE MEHER VS ACHYUTANANDA MEHER	SATYABRATA MOHANTY VS	// ()
140	TRPCRL/0000070/2022	RAJIB KUMAR NAYAK VS SWARNALATA TARAI	JAYAKRISHNA MOHAPATRA VS	//0 ()
141	WA/0001126/2022	STATE OF ODISHA VS PRASANTA KUMAR ROUT	TARUN PATNAIK, ASC VS	// ()
142	WA/0001127/2022	STATE OF ODISHA VS BEDAMBAR BEHERA	LALATENDU SAMANTARAY, AGA VS	// ()
143	WA/0001128/2022	STATE OF ODISHA VS PRITISH RANJAN PANDA	DEBASIS NAYAK, AGA VS	// ()
144	WA/0001129/2022	STATE OF ODISHA VS PRIYABRATA PRADHAN	DEBASIS NAYAK, AGA VS	// ()
145	WA/0001130/2022	STATE OF ODISHA VS RINKAL KUMAR SAHU	DEBASIS NAYAK, AGA VS	// ()
146	WA/0001131/2022	STATE OF ODISHA VS ASHUTOSH BADAJENA	DEBASIS NAYAK, AGA VS	// ()
147	WA/0001132/2022	STATE OF ODISHA VS BASANTI SOREN	JYOTI PRAKASH PATNAIK, G.A. VS	// ()

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WA/0001133/2022	STATE OF ODISHA VS ABHIMANYU MISHRA	UTTAM KUMAR SAHOO, ASC VS	// 0 //
149	WA/0001134/2022	SANTILATA BEHURIA VS BASANTA KUMAR BEHURIA	ANAM CHARAN PANDA VS	// 0 //
150	WA/0001135/2022	STATE OF ODISHA VS HARMOHAN KAR	UTTAM KUMAR SAHOO, ASC VS	// 0 //
151	WA/0001136/2022	STATE OF ODISHA VS PRANANATHA DAS	UTTAM KUMAR SAHOO, ASC VS	// 0 //
152	WP(C)/0021623/2022	NARESH YADAV VS R.T.O.SAMBALPUR	ASHOK KUMAR ROUT VS	// 0 //
153	WP(C)/0021624/2022	SATYABRATA MOHANTY VS TRANSPORT COMMISSIONER CUM CHAIRMAN, CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
154	WP(C)/0021625/2022	RUKMINI SENAPATI VS R.T.O., CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
155	WP(C)/0021626/2022	RANKANIDHI GOUDA VS COMMNR. CUM SECY., WATER RESOURCES DEPT., BBSR	KRISHNA CHANDRA SAHU VS	// 0 //
156	WP(C)/0021627/2022	THE EXECUTIVE ENGINEER (ELECT.), KUAKHIA ELECTRICITY REGULATORY COMMISSION, BBSR VS OMBUDSMAN-II, ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR	PRASANTA KUMAR TRIPATHY VS	// 0 //
157	WP(C)/0021628/2022	SACHIDANANDA KHADANGA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
158	WP(C)/0021629/2022	S.LAKSHMI NARAYAN VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
159	WP(C)/0021630/2022	AMRUTA SAGAR SWAIN	BISWABIHARI MOHANTY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		OPTCL, BBSR		//
160	WP(C)/0021631/2022	NABIN PRADHAN	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0021632/2022	M/S. NALCO MINES EMPLOYEES UNION, KORAPUT BIJAY PANDA		//
		VS	VS	0
		THE INCOME TAX OFFICER (JUDL. AND TECH), OFFICE OF THE PCIT-1, BBSR		//
162	WP(C)/0021633/2022	SUBHRA TRIPATHI	SAKTI PRASAD DAS	//
		VS	VS	0
		SECY., DEPT. OF S AND ME, BBSR		//
163	WP(C)/0021634/2022	GYANA RANJAN MOHANTY	PRITY SHAW	//
		VS	VS	0
		UNION OF INDIA, DELHI		//
164	WP(C)/0021635/2022	RAMANI RANJAN DAS	BANABIHARI RAY	//
		VS	VS	0
		STATE OF ORISSA		//
165	WP(C)/0021636/2022	LAXMIPRIYA DAS	ARABINDA TRIPATHY	//
		VS	VS	0
		AO CUM CM, UCO BANK, BALASORE		//
166	WP(C)/0021637/2022	LAXMI KANTA NAIK	KALPATARU KHUNTIA	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0021638/2022	BISWAJIT PANDAB	BIRANCHI NARAYAN MOHANTY	//
		VS	VS	0
		REGISTRAR, CENTRAL ADMINISTRATIVE TRIBUNAL, CUTTACK BENCH		//
168	WP(C)/0021639/2022	SADHAN CHANDRA DAS	NIRA SUNDAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0021640/2022	SIBA PRASAD KHANDAYATRAY	BIRANCHI NARAYAN MOHANTY	//
		VS	VS	0
		REGISTRAR, CENTRAL ADMINISTRATIVE TRIBUNAL, CUTTACK BENCH		//
170	WP(C)/0021641/2022	M/S. ASHUTOSH CONSTRUCTION , JAJPUR	PRABODHA CH. NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0021642/2022	STATE OF ODISHA AMODA CHARAN BISWAL VS	MANORANJAN PADHI VS	// // 0
172	WP(C)/0021643/2022	STATE OF ORISSA ISWAR CHANDRA SAHOO VS	SWAPNIL ROY VS	// // 0
173	WP(C)/0021644/2022	STATE OF ODISHA PARSURAM MALLICK VS	NARAYAN PRASAD PARIJA VS	// // 0
174	WP(C)/0021645/2022	STATE OF ODISHA FAKIRA BISWAL VS	SAMIR KUMAR MISHRA VS	// // 0
175	WP(C)/0021646/2022	TATA CAPITAL HOUSING FINANCE LTD., BBSR KSHIROD KUMAR SETHY VS	GYANA RANJAN SETHI VS	// // 0
176	WP(C)/0021647/2022	STATE OF ODISHA R.BHIMARAJU VS	LAXMIKANTA MOHANTY VS	// // 0
177	WP(C)/0021648/2022	STATE OF ORISSA KALHA KHALKHO VS	BHARAT BHUSAN ROURTRAY VS	// // 0
178	WP(C)/0021649/2022	THE CHIEF MANAGER, SBI, SAMBALPUR SANTOSH SASMAL VS	SUKANTA KUMAR DALAI VS	// // 0
179	WP(C)/0021650/2022	STATE OF ODISHA RATNAKAR NATH VS	SATYANARAYAN MISHRA VS	// // 0
180	WP(C)/0021651/2022	STATE OF ODISHA NIRANJAN NAYAK VS	ALEKHA CHANDRA MOHANTY VS	// // 0
181	WP(C)/0021652/2022	STATE OF ODISHA BHAKTABANDHU SAHOO VS CHIEF SECY. OF ODISHA, BBSR	CHITTARANJAN PATNAIK VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0021653/2022	AMAR KUMAR PARIJA VS ADDL. SECY.,FINANCE DEPT.,GOVT. OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
183	WP(C)/0021654/2022	REENA DASH VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	// 0 //
184	WP(C)/0021655/2022	RAGHUNATH PALEI VS CHIEF SECY. OF ODISHA, BBSR	CHITTARANJAN PATTNAIK VS	// 0 //
185	WP(C)/0021656/2022	MINATI NAIK VS TAHASILDAR, BBSR	SAMIR KUMAR MISHRA VS	// 0 //
186	WP(C)/0021657/2022	PRAFULLA KUMAR MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
187	WP(C)/0021658/2022	BANKABIHARI MOHANTY VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
188	WP(C)/0021659/2022	KARUNAKAR SAHOO VS CHIEF SECY. OF ODISHA, BBSR	CHITTARANJAN PATTNAIK VS	// 0 //
189	WP(C)/0021660/2022	PRADIPTA CHANDRA SINGH VS RELIANCE GENERAL INSURANCE COMPANY LTD.,MUMBAI	DEEPALI MAHAPATRA VS	// 0 //
190	WP(C)/0021661/2022	AKSHYA KUMAR THAKUR VS STTAE OF ORISSA	SAPAN KUMAR PAL VS	// 0 //
191	WP(C)/0021662/2022	CHARAN SAHU VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
192	WP(C)/0021663/2022	BADRIKA KUSHAL VS STATE OF ODISHA	PRAHALLADA SAHU VS	// 0 //
193	WP(C)/0021664/2022	BHARAT CHANDRA SAHOO	PAMI RATH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		UNION OF INDIA		//
194	WP(C)/0021665/2022	ANUPAMA JENA	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ORISSA		//
195	WP(C)/0021666/2022	ASHOK KUMAR MALLICK	AMIT PRASAD BOSE	//
		VS	VS	0
		CO OPERATIVE TRIBUNAL, ODISHA		//
196	WP(C)/0021667/2022	M/S. GANAPATI ALUMINIUM, BALASORE	BIBEKANANDA BHUYAN	//
		VS	VS	0
		ZONAL MANAGER, UCO BANK, BALASORE		//
197	WP(C)/0021668/2022	BRAJA SUNDAR PANIGRAHI	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0021669/2022	DR. HIMADRI SEKHAR PAUL	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0021670/2022	SIBARAM SAMAL	BIKRAM CHANDRA GHADAI	//
		VS	VS	0
		HDB FINANCIAL SERVICES LTD., AHMEDABAD		//
200	WP(C)/0021671/2022	SURAT KUMAR KULDEEP	PRASANTA KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0021672/2022	KUNJA BIHARI NAYAK	BIDYALOK MOHAPATRA	//
		VS	VS	0
		AO-CUM-CHIEF MANAGER, SBI, BBSR		//
202	WP(C)/0021673/2022	GANGADHAR MAHALA	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
203	WP(C)/0021674/2022	RAJ KISHORE BEHERA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0021675/2022	ODISHA STATE TRUCK OWNERS ASSOCIATION, CUTTACK	KRISHNA CHANDRA KUMAR SAHOO	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0021676/2022	UNION OF INDIA SUKANTA KUMAR PATI VS	MANAS PATI VS	// // ()
206	WP(C)/0021677/2022	STATE OF ORISSA BABAJI SAHOO VS	JAGANATH PATNAIK VS	// // ()
207	WP(C)/0021678/2022	UNION OF INDIA SANJAYA KUMAR MISHRA VS	PRIYARANJAN MISHRA VS	// // ()
208	WP(C)/0021679/2022	SUNITA MISHRA NALINI RANJAN DEHURY VS	MITHUN DAS VS	// // ()
209	WP(C)/0021680/2022	STATE OF ODISHA KISHORE NAG VS	NIRANJAN PANDA VS	// // ()
210	WP(C)/0021681/2022	STATE OF ORISSA M/S. MAA SAMALEI CARRIER, SAMBALPUR VS	DEVASHIS PANDA VS	// // ()
211	WP(C)/0021682/2022	IOCL, NEW DLHI BAPUN BEHERA VS	K.K.SWAIN VS	// // ()
212	WP(C)/0021683/2022	STATE OF ODISHA SANAM MOTORS, CUTTACK VS	JAYDEEP PAL VS	// // ()
213	WP(C)/0021684/2022	STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK AMAL KUMAR BEHERA VS	ACHYUTANANDA PATTANAIAK VS	// // ()
214	WP(C)/0021685/2022	ODISHA PUBLIC SERVICE COMMISSION RUPALI RUPASMITA PANDA VS	PRADEEP KUMAR SAHOO VS	// // ()
215	WP(C)/0021686/2022	STATE OF ODISHA SUSAMA SAHU @ SUSAMA SAHOO VS	SURYAKANTA DWIBEDI VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0021687/2022	ANADI CHARAN JENA VS STATE OF ORISSA	ABHAYA KUMAR PARIDA VS	// 0 //
217	WP(C)/0021688/2022	PRAMOD KUMAR NAYAK VS STATE OF ORISSA	ABHAYA KUMAR PARIDA VS	// 0 //
218	WP(C)/0021689/2022	NABIN PRADHAN VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
219	WP(C)/0021690/2022	ALAKA SAHU VS STATE OF ODISHA	SADANAND BAG VS	// 0 //
220	WP(C)/0021691/2022	DHANANJAYA PATRI VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
221	WP(C)/0021692/2022	RITANJALI PADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
222	WP(C)/0021693/2022	RAPS INFRA TECH PVT. LTD., KALAHANDI VS STATE OF ODISHA	AMLAN MISHRA VS	// 0 //
223	WP(C)/0021694/2022	ARJUN CHARAN PAIKARAY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
224	WP(C)/0021695/2022	DIPAK MOHANTA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
225	WP(C)/0021696/2022	SHYAM SUNDAR BHADRA VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
226	WP(C)/0021697/2022	NARAYAN MOHAPATRA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
227	WP(C)/0021698/2022	SIBASEN NAIK	PRABHAT KUMAR PRAHARAJ	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		COLLECTOR, NAYAGARH		//
228	WP(C)/0021699/2022	RAPS INFRA TECH PVT. LTD., KALAHANDI	AMLAN MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0021700/2022	NIRANJAN MALIK	PRAMODA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0021701/2022	ISWAR CHANDRA SAHOO	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0021702/2022	KUMARAMANI CHAND	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0021703/2022	LAYATMIKA NAYAK	SOMADARSAN MOHANTY	//
		VS	VS	0
		BIJU PATNAIK UNIVERSITY OF TECHNOLOGY, SUNDARGARH		//
233	WP(C)/0021704/2022	SNIGDHARANI MOHAPATRA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0021705/2022	SARAT CHANDRA JENA	SAMEER KUMAR DAS	//
		VS	VS	0
		UNION OF INDIA		//
235	WP(C)/0021706/2022	GOURANG CHARAN ROUT	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0021707/2022	SURENDRA SETHI	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		RBI, BBSR		//
237	WP(C)/0021708/2022	SANATAN PANIGRAHI	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0021709/2022	MATHURANATH DAS	KUNAL KUMAR SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0021710/2022	STATE OF ODISHA SONALI JENA VS	KUNAL KUMAR SWAIN VS	// // ()
240	WP(C)/0021711/2022	STATE OF ODISHA SURENDRA KUMAR MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
241	WP(C)/0021712/2022	STATE OF ORISSA M/S. SHIVA MOTORS, CUTTACK VS	PURNA CHANDRA BEHERA VS	// // ()
242	WP(C)/0021713/2022	THE REGISTERING AUTHORITY-CUM-R.T.O.,CUTTACK JAYANARAYAN NANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
243	WP(C)/0021714/2022	STATE OF ODISHA M/S. CHARCHIKA MOTORS, CUTTACK VS	PURNA CHANDRA BEHERA VS	// // ()
244	WP(C)/0021715/2022	THE REGISTERING AUTHORITY-CUM-R.T.O.,CUTTACK UDAYNATH ROUT VS	SEPHALEE DAS VS	// // ()
245	WP(C)/0021716/2022	PARADEEP PORT TRUST SANJIB KUMAR BEHERA VS	PRAVASH CHANDRA JENA VS	// // ()
246	WP(C)/0021717/2022	STATE OF ODISHA SANJIB KUMAR BEHERA VS	PRAVASH CHANDRA JENA VS	// // ()
247	WP(C)/0021718/2022	STATE OF ODISHA GANANATH PRUSTY VS	SUDHIR KUMAR MALLICK VS	// // ()
248	WP(C)/0021719/2022	STATE OF ODISHA MANAS RANJAN MOHANTY VS	U.R.BASTIA VS	// // ()
249	WP(C)/0021720/2022	STATE OF ODISHA SANJIB KUMAR BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0021721/2022	GANANATH PRUSTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
251	WP(C)/0021722/2022	SASHIKANTA MOHANTY VS STATE OF ODISHA	U.R.BASTIA VS	// 0 //
252	WP(C)/0021723/2022	GANANATH PRUSTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
253	WP(C)/0021724/2022	SANJIB KUMAR BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
254	WP(C)/0021725/2022	BASANTA KUMAR PRADHAN VS STATE OF ODISHA	U.R.BASTIA VS	// 0 //
255	WP(C)/0021726/2022	SANJIB KUMAR BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //
256	WP(C)/0021727/2022	GANANATH PRUSTY VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
257	WP(C)/0021728/2022	THE DY. COMMNR., KENDRIYA VIDYALAYA SANGATHA VS RAM PRAKASH DWIVEDI	ANIL KUMAR TRIPATHY VS	// 0 //
258	WP(C)/0021729/2022	BHAGAT CHARAN RAM VS STATE OF ODISHA	ASHOK PATTANAİK VS	// 0 //
259	WP(C)/0021730/2022	PRAFULLA KUMAR BEHERA VS STATE OF ODISHA	B.P.DAS VS	// 0 //
260	WP(C)/0021731/2022	MAMATA MANJARI JENA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
261	WP(C)/0021732/2022	UMA KANTA JENA	JYOTIRMAY GUPTA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0021733/2022	PRAVASINI BISWAL	NIRMAL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0021734/2022	SUJATA KUMARI MALLICK	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0021735/2022	SHATABDI SATAPATHY	RITURANJAN CHHOTARAY	//
		VS	VS	0
		BOARD OF SECONDARY EDUCATION, CUTTACK		//
265	WP(C)/0021736/2022	JANHABI SAHU	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0021737/2022	SURESH CHANDRA BISWAL	BIKRAM PRATAP	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0021738/2022	DR. BISHNUPRIYA HOTA	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0021739/2022	KADAMBALA MADHUSUDHANA RAO @ K.MADHUSUDHANA RAO	SUBHINABANU KUMAR PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0021740/2022	MANJU DUTTA	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0021741/2022	BASANT KUMAR PARIDA	KISHORE KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0021742/2022	DINABANDHU PATRO	PRASANTA KUMAR PANDA	//
		VS	VS	0
		SUB COLLECTOR, CHATRAPUR SUB DIVISION, GANJAM		//
272	WP(C)/0021743/2022	ABHAYA KUMAR SAMANTARAY	AKSHAYA KUMAR PANDEY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0021744/2022	STATE OF ODISHA SEIKH MOHAMMAD ZAHID @ SK. MD. ZAHID VS	SIDHARTHA DAS VS	// // ()
274	WP(C)/0021745/2022	STATE OF ODISHA BICHITRA MOHANTY VS	ANUGRAHA NARAYAN SAMANTARAY VS	// // ()
275	WP(C)/0021746/2022	STATE OF ODISHA SAROJ KUMAR DAS VS	DIPTI RANJAN BHOKTA VS	// // ()
276	WP(C)/0021747/2022	KALPANA BISWAL BANAMBAR PRADHAN VS	BIKRAM PRASAD DAS VS	// // ()
277	WP(C)/0021748/2022	STATE OF ODISHA GHANTA SURJYA REDDY VS	PRASANTA KUMAR PANDA VS	// // ()
278	WP(C)/0021749/2022	COLLECTOR, GANJAM SANKAR DAS VS	BIKRAM PRATAP DAS VS	// // ()
279	WP(C)/0021750/2022	STATE OF ODISHA AVISHEK BISWAS VS	ARUN KUMAR PATRA VS	// // ()
280	WP(C)/0021751/2022	STATE OF ODISHA ASST. ENGINEER/SUB-DIV. OFFICER(ELECT) TPSODIPRA BANK, KEMAR, PHULBANI VS	PRASANTA KUMAR PANDA VS	// // ()
281	WP(C)/0021752/2022	PERMANENT LOK ADALAT,(P.U.S), PHULBANI ASHOK KUMAR DALBEHERA VS	DEBENDRA KUMAR DHAR VS	// // ()
282	WP(C)/0021753/2022	BM, UCO BANK, DHENKANAL UMESH CHANDRA DAS @ UMESH DAS VS	BIKRAM PRATAP DAS VS	// // ()
283	WP(C)/0021754/2022	STATE OF ODISHA JOGENDRA KALO VS	BHOJARAJ SETH VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0021755/2022	SANJUKTA MOHANTY VS BRANCH MANAGER, REPCO HOME FIN. LTD.,CUTTACK	GIRIJA SANKAR MOHANTY VS KAPILA CHARAN NAYAK	// 0 //
285	WP(C)/0021756/2022	MADHU SURUJAL VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS DILLIP KUMAR MOHAPATRA	// 0 //
286	WP(C)/0021757/2022	SANJUKTA DAS VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS MANASI MOHAPATRA	// 0 //
287	WP(C)/0021758/2022	MAMATA MAHARANA VS STATE OF ODISHA	MANASI MOHAPATRA VS MANAS RANJAN MOHAPATRA	// 0 //
288	WP(C)/0021759/2022	SAINAS BIBI VS STATE OF ODISHA	MANAS RANJAN MOHAPATRA VS DILLIP KUMAR MOHAPATRA	// 0 //
289	WP(C)/0021760/2022	ABHIMANYU RATH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS TUSHAR KANTA NAYAK	// 0 //
290	WP(C)/0021761/2022	SURENDRA KUMAR PATRA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS SANJAY KUMAR PRADHAN	// 0 //
291	WP(C)/0021762/2022	MAMATA KUMAR JENA @ MAMATA KU. JENA VS REENALATA KHUNTIA	SANJAY KUMAR PRADHAN VS TUSHAR KANTA NAYAK	// 0 //
292	WP(C)/0021763/2022	BISWANATH BEHERA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS DILLIP KUMAR MOHAPATRA	// 0 //
293	WP(C)/0021764/2022	SUBODHA KUMAR SAMAL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS GOPINATH PANDA	// 0 //
294	WP(C)/0021765/2022	BIJAYLAXMI SAHU VS STATE OF ODISHA	GOPINATH PANDA VS BIVUDATTA CHALAN	// 0 //
295	WP(C)/0021766/2022	SWETA KUMAR SAHOO	BIVUDATTA CHALAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0021767/2022	KESHAB CHANDRA BISWAL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
297	WP(C)/0021768/2022	SIBARAM GOUDA	BIVUDATTA CHALAN	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0021769/2022	BIDYADHARA MISHRA	BABITA KUMARI PATTANAIAK	//
		VS	VS	0
		STATE OF ORISSA		//
299	WP(C)/0021770/2022	PRADIP KUMAR SARANGI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
300	WP(C)/0021771/2022	NETRANANDA PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
301	WP(C)/0021772/2022	HARIHARA SENAPATI	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0021773/2022	RAMANATH BEHERA	SESHADEV DASH	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0021774/2022	NARESH KUMAR PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
304	WP(C)/0021775/2022	SHYAMA SUNDAR GUNTHA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
305	WP(C)/0021776/2022	ASWINI KUMAR DASH		//
		VS	VS	0
		NILESH KUMAR GHODASARA		//
306	WP(C)/0021777/2022	BANAMALI MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0021778/2022	STATE OF ORISSA NARAYAN MAJHI VS	ASHUTOSH PANDA VS	// // ()
308	WP(C)/0021779/2022	NITYANANDA BISWAL JOGENDRA KALO VS	BHOJARAJ SETH VS	// // ()
309	WP(C)/0021780/2022	STATE OF ODISHA DILLIP KUMAR PALAI VS	SURYAKANTA DASMOHAPATRA VS	// // ()
310	WP(C)/0021781/2022	RESERVE BANK OF INDIA, BBSR PRINCIPAL-IN-CHARGE, JATESWAR DEV COLLEGE VS	STATE OF ODISHA STATE OF ODISHA VS	// // ()
311	WP(C)/0021782/2022	STATE OF ODISHA DEBENDRA PARUA VS	BIBHUTI BHUSAN SWAIN VS	// // ()
312	WP(C)/0021783/2022	ADDL. SECY.,FINANCE DEPT.,GOVT. OF ODISHA SIBA PRASAD PANIGRAHI VS	S.P.NATH VS	// // ()
313	WP(C)/0021784/2022	VICE-CHANCELLOR, V.S.S. UNIVERSITY, BURLA MANGULU BEHERA VS	ASHOK KUMAR DAS VS	// // ()
314	WP(C)/0021785/2022	STATE OF ODISHA BATI SWAIN VS	ASHOK KUMAR ROUT VS	// // ()
315	WP(C)/0021786/2022	TRANSPORT COMMNR. CUM CHAIRMAN, CUTTACK SIMANCHAL BISWASRAY VS	ASHOK KUMAR DAS VS	// // ()
316	WP(C)/0021787/2022	STATE OF ODISHA MANGULU BEHERA VS	ASHOK KUMAR DAS VS	// // ()
317	WP(C)/0021788/2022	STATE OF ODISHA MIRZA MOHAMMAD YUSUF BAIG VS	S.P.NATH VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0021789/2022	SRINIBAS @ SRINIVAS DAS VS DIRECTOR OF AGRICULTURE AND FOOD PRODUCTION, BBSR	PRASHANTA KUMAR NAYAK VS	// 0 //
319	WP(C)/0021790/2022	BIJAY KUMAR DAS VS CUTTACK CENTRAL CO-OP. BANK LTD.	PRAMOD KUMAR NAYAK VS	// 0 //
320	WP(C)/0021791/2022	BHABAGRAHI PALEI VS STATE OF ODISHA	S.P.NATH VS	// 0 //
321	WP(C)/0021792/2022	MANGULU BEHERA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
322	WP(C)/0021793/2022	DILIP KUMAR BEHERA VS STATE OF ODISHA	S.P.NATH VS	// 0 //
323	WP(C)/0021794/2022	SAJANI DAS VS STATE OF ODISHA	S.P.NATH VS	// 0 //
324	WP(C)/0021795/2022	SUCHARITA BHOI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
325	WP(C)/0021796/2022	UNITED FRIENDS BUILDERS PVT. LTD., CUTTACK VS EXECUTIVE ENGINEER (ELECT.), TPCODL, CUTTACK	FALGUNI RAJGURU MOHAPATRA VS	// 0 //
326	WP(C)/0021797/2022	TRINATH PARIDA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
327	WP(C)/0021798/2022	PRAMOD KUMAR SWAIN VS UNION OF INDIA	SUSANTA KUMAR BARAL VS	// 0 //
328	WP(C)/0021799/2022	BIJAY KUMAR SETHY VS HIMANTINI MANJARI SETHY	AJAYA KUMAR MOHARANA VS	// 0 //
329	WP(C)/0021800/2022	MIRZA ZAKIR BAIG	PARTHA SARATHI NAYAK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
330	WP(C)/0021801/2022	PUNIA ORAM	SANKAR PRASAD PANI	//
		VS	VS	()
		STATE OF ODISHA		//
331	WP(C)/0021802/2022	SABITARANI NAYAK	SWADHIN PRADHAN	//
		VS	VS	()
		MUTATION OFFICER CUM TAHASILDAR, BARANG		//
332	WP(C)/0021803/2022	SOUMYA PRIYADARSHINEE	DILIP KUMAR SAHU	//
		VS	VS	()
		STATE OF ODISHA		//
333	WP(C)/0021804/2022	NARAYAN SUDHEER	DILIP KUMAR SAHU	//
		VS	VS	()
		THE CHAIRMAN, ALL INDIA COUNCIL FOR TECHNICAL EDUCATION, NEW DELHI		//
334	WP(C)/0021805/2022	ASHOK KUMAR RATH	BISWAJIT PASAYAT	//
		VS	VS	()
		STATE OF ODISHA		//
335	WP(C)/0021806/2022	M/S. GVR-GKC-SHIVAM (JV), CHENNAI	AMIT PATTANAİK	//
		VS	VS	()
		UNION OF INDIA		//
336	WP(C)/0021807/2022	GITARANI BEHERA	BIBEKANANDA BHUYAN	//
		VS	VS	()
		STATE OF ODISHA		//
337	WP(C)/0021808/2022	PADMA CHARAN MOHANTY	NEPOLEON SAHANI	//
		VS	VS	()
		THE CHIEF ELECTION COMMISSION		//
338	WPCRL/0000105/2022	NIKUNJA BIHARI SAMANTARAY	JYOTIRMAYA SAHOO	//0
		VS	VS	()
		SUPERINTENDENT OF POLICE,KHURDA		//
339	ABLAPL/0010398/2022	DEBASISH BARIK	NIRANJAN LENKA	MURUDA /191 /2022
		VS	VS	()
		STATE OF ODISHA		//
340	ABLAPL/0010399/2022	PANCHANAN ROUT	MANAS KUMAR CHAND	BALUGAON P.S. /151 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0010400/2022	STATE OF ODISHA SANTOSH BASTI VS	MANAS KUMAR CHAND VS	// BANAPUR P.S. /72 /2022 ()
342	ABLAPL/0010401/2022	STATE OF ODISHA NIRANJAN MALLICK VS	NEPOLEON SAHANI VS	// TANGI (KHURDA) /151 /2022 ()
343	ABLAPL/0010402/2022	STATE OF ODISHA SUBASH NAYAK VS	AMLAN SHAKTI PAUL VS	// KHURDA MODEL /385 /2022 ()
344	ABLAPL/0010403/2022	STATE OF ODISHA BALARAM SAHOO VS	PRADEEP KUMAR DAS VS	// JAGATSINGPUR /528 /2022 ()
345	ABLAPL/0010404/2022	STATE OF ODISHA HARI TAHALA @ BUDHA TAHALA VS	SUNIL KUMAR PALAI VS	// KHALLIKOTE /277 /2022 ()
346	ABLAPL/0010405/2022	STATE OF ODISHA BABURAM PARIDA VS	JUGALA KISHORE PANDA VS	// RAJNAGAR /276 /2022 ()
347	ABLAPL/0010406/2022	STATE OF ODISHA NARMADA PAL VS	SUKANTA KUMAR DALAI VS	// CUTTACK VIGILANCE /18 /2022 ()
348	ABLAPL/0010407/2022	STATE OF ODISHA SUDAM GOUDA VS	SUKANTA KUMAR DALAI VS	// VIGILANCE PS (BERHAMPUR) /59 /2017 ()
349	ABLAPL/0010408/2022	STATE OF ODISHA(VIG.) FATEMA BIBI VS	SK. ZAFARULLA VS	// BALASORE TOWN /157 /2022 ()
350	ABLAPL/0010409/2022	STATE OF ODISHA RUSI @ RUSINDRA PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// REAMAL /357 /2022 ()
351	ABLAPL/0010410/2022	STATE OF ODISHA ASIT BARAN BISWAL @ BISHWAL VS	BHARAT BHUSAN ROUSTRAY VS	// / /0 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0010411/2022	KSHIRODRA PADHAN @ KSHIRODRA KUMAR PADHAN VS STATE OF ODISHA	HAMIT KUMAR SAA VS	PUINTALA /139 /2022 () //
353	ABLAPL/0010412/2022	CHAKA DOLA NAIK VS STATE OF ODISHA	LAMBODOR ACHARI VS	BUGUDA /341 /2022 () //
354	ABLAPL/0010413/2022	DATATRAYA BEHERA VS STATE OF ODISHA	LAMBODAR ACHARI VS	GOPALPUR /149 /2022 () //
355	ABLAPL/0010414/2022	AKASH MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI TOWN /147 /2022 () //
356	ABLAPL/0010415/2022	SANATAN BINDHANI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	KALINGA NAGAR /160 /2022 () //
357	ABLAPL/0010416/2022	BIKRAM NANDA MOHANTY VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	JALESWAR /308 /2022 () //
358	ABLAPL/0010417/2022	SADANANDA RANA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	BHOGRAI /138 /2022 () //
359	ABLAPL/0010418/2022	KANHU CHARAN PADHI @ KANHA VS STATE OF ODISHA	DURGA PRASANNA MISHRA VS	AIRPORT /205 /2022 () //
360	ABLAPL/0010419/2022	SOURAV MUDULI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHURDA P.S. /476 /2020 () //
361	ABLAPL/0010420/2022	PRAMOD KUMAR PATRA @ BANAMBAR PATRA VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DELANGA /221 /2022 () //
362	ABLAPL/0010421/2022	BINODINI PRADHAN VS STATE OF ODISHA	ABHAYA KUMAR PARIDA VS	DELANGA /10 /2022 () //
363	ABLAPL/0010422/2022	SHANKAR BINDHANI	ABHAYA KUMAR PARIDA	RAIRANGPUR TOWN /53 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0010423/2022	BASANTA KANDI	BISWAJIT MOHAPATRA	BALIPATNA /188 /2022
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0010424/2022	SUJIT KUMAR MOHANTY	CHIRANJIB ROUT	ANGUL SADAR PS /634 /2022
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0010425/2022	SK. RAFI BULLA	BISWAJIT MOHAPATRA	NIMAPADA /247 /2022
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0010426/2022	DILLIP KUMAR MOHARANA @ BABU	PIYUSH KUMAR MISHRA	KANDARPUR /117 /2022
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0010427/2022	BISWANATH PATRA	BANSHIDHAR BAUG	BADAGODA P.S. /109 /2021
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0010428/2022	MALAYA KUMAR NAIK	CHIRANJIB ROUT	COLLIERY /413 /2022
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0010429/2022	INDRADYUMNA MALLIK	DEEPAK KU SAHOO	NIKIRAI /129 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0010430/2022	SARANGA DALEI	ARJEET MISHRA	JAJPUR ROAD /427 /2022
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0010431/2022	KANHEI BISWAL	SURYANARAYAN BISWAL	//0
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0010432/2022	BIBHUTI BEHERA	CHIRANJIB ROUT	COLLIERY /402 /2022
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0010433/2022	DHANANJAY PRUSTY	USHARANI PADHI	PARJANG /375 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0010434/2022	STATE OF ODISHA SYED ZAHID @ ZAHIR KHAN VS	MANAS KUMAR CHAND VS	// JUJUMURA /88 /2021 ()
376	ABLAPL/0010435/2022	STATE OF ODISHA SK SABAN VS	MANAS KUMAR CHAND VS	// JASHIPUR /121 /2022 ()
377	ABLAPL/0010436/2022	STATE OF ODISHA ARUN PRADHAN VS	CHIRANJIB ROUT VS	// COLLIERY /419 /2022 ()
378	ABLAPL/0010437/2022	STATE OF ODISHA JANAK KUMAR PARIDA VS	SARADA PRASAD DASH VS	// BANDAR MARINE /42 /2022 ()
379	ABLAPL/0010438/2022	STATE OF ODISHA GITA PARIDA VS	AMITAV TRIPATHY VS	// NAYAGARH SADAR /126 /2022 ()
380	ABLAPL/0010439/2022	STATE OF ODISHA GITANJALI PRADHAN VS	RAMESH CHANDRA MAHARANA VS	// BHARATPUR PS /325 /2022 ()
381	ABLAPL/0010440/2022	STATE OF ODISHA SUNIL MAJHI @ SUNILI MAJHI VS	MANAS RANJAN DASH VS	// BANKI /266 /2022 ()
382	ABLAPL/0010441/2022	STATE OF ODISHA SUBASH CHANDRA BHUTIA VS	CHIRANJIB ROUT VS	// TALCHER TOWN /589 /2022 ()
383	ABLAPL/0010442/2022	STATE OF ODISHA SUPRIYA PATRA @ SUPRIO KUMAR PATRA VS	UMAKANTA BARIK VS	// SINGLA /161 /2022 ()
384	ABLAPL/0010443/2022	STATE OF ODISHA KALAKANHU MEHER VS	PRAKASH KUMAR MISHRA VS	// JUNAGARH /347 /2022 ()
385	ABLAPL/0010444/2022	STATE OF ODISHA SANTOSH KUMAR SAHOO @ SANTOSH SAHOO VS	ARIJEET MISHRA VS	// KOREI /265 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0010445/2022	BRAJABANDHU MAHANTA VS STATE OF ODISHA	SASMITA NANDA VS	PATNA /155 /2022 () //
387	ABLAPL/0010446/2022	NRUSINGH @ NURSINGHA SAMANTARAY VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	JODAPADAR /218 /2022 () //
388	ABLAPL/0010447/2022	SUBHAN PATRA @ SOBHAN SUBHRAJIT PATRA VS STATE OF ODISHA	SK. ZAFARULLA VS	TANGARPALI /123 /2022 () //
389	ABLAPL/0010448/2022	PINTU MOHAPATRA VS STATE OF ODISHA	SIVA SANKAR CHAINI VS	MARINE PENTHAKATA /62 /2022 () //
390	ABLAPL/0010449/2022	SANGRAM KESHARI BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	LAXMISAGAR P.S. /312 /2019 () //
391	ABLAPL/0010450/2022	SILSILA BEHERA VS STATE OF ODISHA	KARUNAKAR RATH VS	S.P.(CID-CRL),CUTTACK /8 /2021 () //
392	ABLAPL/0010451/2022	KAPILA MALIK VS STATE OF ODISHA	PRAFULLA KUMAR BISWAL VS	AUL /152 /2022 () //
393	ABLAPL/0010452/2022	ABDUL HAKIM KHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //
394	ABLAPL/0010453/2022	ANANTA KUMAR SENAPATI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KANAS /132 /2022 () //
395	ABLAPL/0010454/2022	PRADIP TANTY VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /251 /2022 () //
396	ABLAPL/0010455/2022	SURAJ MAJHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CHANDIPUR /44 /2021 () //
397	ABLAPL/0010456/2022	SIPU MAJHI	JAYANTA KUMAR MAJHI	CHANDIPUR /80 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0010457/2022	SABAT TAREI	JAYANTA KUMAR MAJHI	CHANDIPUR /4 /2022
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0010458/2022	BABU @ BIJAY MAJHI	JAYANTA KUMAR MAJHI	CHANDIPUR /8 /2022
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0010459/2022	SUKADEV NAIK	PRIYA RANJAN SINGH	BOLANI /42 /2022
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0010460/2022	APARTI BARAL	RANJAN KUMAR PRADHAN	BASELI SAHI PS /168 /2022
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0010461/2022	KRUPASINDHU SAHU	SUBRAT KUMAR DAS	SIMULIA /52 /2020
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0010462/2022	AJIT KUMAR BARIK @ AJIT BARIK	SIDHARTHA DAS	RUGUDI /65 /2022
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0010463/2022	PANKAJ KUMAR DALEI @ NALIA	JAYANTA KUMAR MAJHI	CHANDIPUR /25 /2022
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0010464/2022	PALU @ BARENDRA DALEI	JAYANTA KUMAR MAJHI	CHANDIPUR /12 /2022
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0010465/2022	SABAT TAREI	JAYANTA KUMAR MAJHI	CHANDIPUR /20 /2022
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0010466/2022	AMIYA RANJAN BALIARSINGH	AMLAN SHAKTI PAUL	KHURDA SADAR /156 /2022
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0010467/2022	SHAIKH HASAN @ SK. HUSSEN	SOURA CHANDRA MOHAPATRA	NIALI /336 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0010468/2022	STATE OF ODISHA HARSH ANTARYAMI SHARMA VS	RAMESH AGARWAL VS	// CHAULIAGANJA /254 /2022 ()
410	ABLAPL/0010469/2022	STATE OF ODISHA KAPILA PANDA VS	BITAS KUMAR SWAIN VS	// BALIANTA P.S. /243 /2022 ()
411	ABLAPL/0010470/2022	STATE OF ODISHA HIMANSU BISOI VS	TUKUNA KUMAR MISHRA VS	// RAYAGADA TOWN /95 /2022 ()
412	ABLAPL/0010471/2022	STATE OF ODISHA MANORANJAN @ MANOJ KUMAR SWAIN VS	SANTOSH CHANDRA ATABUDHI VS	// BALIPATNA /196 /2022 ()
413	ABLAPL/0010472/2022	STATE OF ODISHA RAMLAL GOND VS	TUKUNA KUMAR MISHRA VS	// KUNDEI /61 /2022 ()
414	ABLAPL/0010473/2022	STATE OF ODISHA ANIL KHATUA VS	JAYANTA KUMAR MAJHI VS	// CHANDIPUR /81 /2021 ()
415	ABLAPL/0010474/2022	STATE OF ODISHA RAMAKANTA MAJHI VS	JAYANTA KUMAR MAJHI VS	// CHANDIPUR /9 /2022 ()
416	ABLAPL/0010475/2022	STATE OF ODISHA BALIA @ AKSHAY KUMAR BEHERA VS	JAYANTA KUMAR MAJHI VS	// CHANDIPUR /34 /2021 ()
417	ABLAPL/0010476/2022	STATE OF ODISHA PRIYA NAHAK @ PRIYATAMA NAHAK VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /397 /2022 ()
418	ABLAPL/0010477/2022	STATE OF ODISHA SATYAJIT MOHANTY VS	JYOTIRMAYA SAHOO VS	// / /0 ()
419	ABLAPL/0010478/2022	REPUBLIC OF INDIA RAMESH CHANDRA MAHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// RANPUR /190 /2022 () //

ORISSA HIGH COURT**FILING REPORT AS ON :24/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0010479/2022	PINKU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /85 /2021 () //
421	ABLAPL/0010480/2022	UMESH CHANDRA MOHAPATRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	RANPUR /190 /2022 () //
422	ABLAPL/0010481/2022	SHAIKH HASAN VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	NIALI /4 /2022 () //
423	ABLAPL/0010482/2022	BHABANI SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	AINTHAPALI /498 /2022 () //
424	ABLAPL/0010483/2022	CHITTARANJAN SAGAR VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BHATILI /174 /2022 () //
425	ABLAPL/0010484/2022	PANCHU MALLICK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	PIPLI /383 /2022 () //
426	ABLAPL/0010485/2022	NALIA @ PANJAJ KUMAR DALEI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CHANDIPUR /47 /2022 () //
427	ABLAPL/0010486/2022	PALU @ BARENDRA DALEI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CHANDIPUR /45 /2021 () //
428	ABLAPL/0010487/2022	HEMANTA TAREI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	CHANDIPUR /55 /2021 () //
429	ABLAPL/0010488/2022	NIRANJAN SINGH VS STATE OF ODISHA	NEPOLEON SAHANI VS	PIPLI /413 /2022 () //
430	ABLAPL/0010489/2022	LIZA @ LIJA MALIK VS STATE OF ODISHA	SUBRAT KUMAR DAS VS	SORO /368 /2022 () //
431	ABLAPL/0010490/2022	DEEPAK KUMAR MALLICK	BIPIN KUMAR NAYAK	PIPLI /383 /2022

ORISSA HIGH COURT

FILING REPORT AS ON :24/08/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0010491/2022	STATE OF ODISHA NIRANJAN PARIDA	SURENDRA KUMAR BISWAL	// KHANTAPADA /182 /2018
		VS	VS	()
433	ABLAPL/0010492/2022	STATE OF ODISHA KAMAL NAYAK	JAYANTA KUMAR MAJHI	// BALASORE SADAR /228 /2021
		VS	VS	()
434	ABLAPL/0010493/2022	STATE OF ODISHA HARIMOHAN BEHERA	JAYANTA KUMAR MAJHI	// CHANDIPUR /46 /2021
		VS	VS	()
435	ABLAPL/0010494/2022	STATE OF ODISHA MANMATH TAREI	JAYANTA KUMAR MAJHI	// CHANDIPUR /41 /2021
		VS	VS	()
436	ABLAPL/0010495/2022	STATE OF ODISHA HEMANTA TAREI	JAYANTA KUMAR MAJHI	// CHANDIPUR /75 /2021
		VS	VS	()
437	ABLAPL/0010496/2022	STATE OF ODISHA KARTIKESWAR PATRA	DEBASIS MISHRA	// SORO /148 /1994
		VS	VS	()
438	ABLAPL/0010497/2022	STATE OF ODISHA TRINATH CHHOTARAY	ROHIT RANJAN RAY	// JANKIA P.S. /289 /2022
		VS	VS	()
439	ABLAPL/0010498/2022	STATE OF ODISHA BIDYADHAR SAHOO	SAPAN KUMAR LENKA	// BENTKAR (42 MOUZA) UPD CUTTACK /166 /2022
		VS	VS	()
440	ABLAPL/0010499/2022	STATE OF ODISHA SANKAR SAHOO	JITENDRA SAMANTARAY	// MAHILA (BERHAMPUR) /152 /2021
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :24/08/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	19/2022 RVWPET(RP)/31/2017	PRINCIPAL SECY. TO GOVT., STEEL AND MINES DEPTT.-MBC	
2	20/2022 ARBP/18/2022	M/S. ABC CONSTRUCTIONS-MP	S.S.RAO
3	72/2022 TRPCRL/70/2022	RAJIB KUMAR NAYAK-MP	JAYAKRISHNA MOHAPATRA
4	158/2022 CMAPL/387/2022	JAYARAM JENA-MP	PRAFULLA CHANDRA DAS
5	174/2022 SA/332/1998	BENUMADHAB-MP	M/S.B.PR.DAS
6	175/2022 SA/332/1998	BENUMADHAB-MP	M/S.B.PR.DAS
7	176/2022 SA/332/1998	BENUMADHAB-MP	M/S.B.PR.DAS
8	177/2022 SA/212/1992	JEMA-MP	M/S.S.P.MISRA, ARUN KUMAR MISHRA
9	178/2022 SA/212/1992	JEMA-MP	M/S.S.P.MISRA
10	179/2022 SA/212/1992	JEMA-MP	M/S.S.P.MISRA
11	180/2022 SA/212/1992	JEMA-MP	M/S.S.P.MISRA
12	207/2022 RVWPET/203/2022	AKSHAYA KUMAR CHOUDHURY-MP	ADV
13	217/2022 CONTC/2101/2021	TRINATH PRADHAN-MP	
14	256/2022 RPFAM/185/2022	PRAMODA KHATUA-MP	AJIT KUMAR PANDA
15	257/2022 RPFAM/163/2022	NILANCHAL KAUSHALYA-MP	SHYAMANANDA MOHARANA
16	296/2022 CRLMP/979/2022	PRASHANTA KUMAR DASH-MP	RAJJEET ROY
17	297/2022 CRLMP/1418/2022	PRASHANT KUMAR DASH-MP	RAJJEET ROY
18	298/2022 CRLMP/1585/2022	PRASHANTA KUMAR DASH-MP	RAJJEET ROY
19	299/2022 CRLMP/1586/2022	PRASHANTA KUMAR DASH-MP	RAJJEET ROY
20	300/2022 CRLMP/1587/2022	PRASHANTA KUMAR DASH-MP	RAJJEET ROY
21	301/2022 CRLMP/1588/2022	PRASHANTA KUMAR DASH-MP	RAJJEET ROY
22	302/2022 CRLMP/1589/2022	PRASHANTA KUMAR DASH-MP	RAJJEET ROY
23	314/2022 WPC(OA)/805/2017	KSHAMA MOHANTY-MP	P.MAHAPATRA
24	315/2022 WPC(OA)/642/2017	DILLIP KUMAR PATNAIK-MP	M/S M. PRATAP
25	363/2022 TRP(C)/319/2022	SASMITA SWAIN @ SASMITA @ CHHABIRANI SWAIN-MPSURYAKANTA DWIBEDI	
26	364/2022	SIMARANEE MEHER-MP	SATYABRATA MOHANTY

27	TRP(C)/320/2022 515/2022 FAO/296/2022	D.M.,M/S.NEW INDIA ASSURANCE COMPANY LTD.-MP	SUDEEP KUMAR SARANGI
28	516/2022 FAO/269/2022	DIVISIONAL MANAGER, M/S. NEW INDIA ASSURANCE COMPANY LTD.-MP	MAHESH SINHA
29	517/2022 FAO/288/2022	D.M,M/S.NEW INDIA ASSURANCE COMPANY LTD.-MP	SAUMEDRA KUMAR GHOSE
30	546/2022 CRLREV/363/2022	TIKESWAR@TIKEMAN BEHERA-MP	SUSHANTA KUMAR JOSHI
31	547/2022 CRLREV/406/2022	SANJAY MAHANTA-MP	ARIJEET MISHRA
32	548/2022 CRLREV/406/2022	SANJAY MAHANTA-MP	ARIJEET MISHRA
33	549/2022 CRLREV/407/2022	LIPIKA SWAIN @ PATRA-MP	BIJAY KUMAR ROUTRAY
34	550/2022 CRLREV/407/2022	LIPIKA SWAIN @ PATRA-MP	BIJAY KUMAR ROUTRAY
35	551/2022 CRLREV/409/2022	BIPIN BIHARI LENKA-MP	AJIT KUMAR MOHANTY
36	552/2022 CRLREV/409/2022	BIPIN BIHARI LENKA-MP	AJIT KUMAR MOHANTY
37	553/2022 CRLREV/409/2022	BIPIN BIHARI LENKA-MP	AJIT KUMAR MOHANTY
38	849/2022 WPC(OAC)/840/2018	PARESH CHANDRA BEHERA-MP	S.D. ROUTRAY, S.P. NATH
39	850/2022 WPC(OAC)/3387/2012	SURENDRANATH MISHRA-MP	
40	851/2022 WPC(OAC)/815/2017	HRUSHIKESH BARIK-MP	M/S B.P. SATAPATHY
41	852/2022 WPC(OAC)/756/2017	CHANDRA SEKHAR PANDA-MP	S.DAS
42	853/2022 WPC(OAC)/661/2017	PRAKASH CHANDRA MOHALIKA-MP	K.K. SWAIN
43	854/2022 WPC(OAC)/630/2017	SHIBANANDA SAHOO-MP	M/S U.C. MOHANTY
44	855/2022 WPC(OAC)/630/2017	SHIBANANDA SAHOO-MP	M/S U.C. MOHANTY
45	856/2022 WPC(OAC)/630/2017	SHIBANANDA SAHOO-MP	M/S U.C. MOHANTY
46	857/2022 WPC(OAC)/433/2017	PARTHASARATHI PUHAN-MP	M/S R.N MISHRA II
47	858/2022 WPC(OAC)/433/2017	PARTHASARATHI PUHAN-MP	M/S R.N MISHRA II
48	869/2022 CMP/710/2022	UMARANI NAYAK @ BHUYAN-MP	RANJIT MOHANTY
49	870/2022 CMP/818/2022	DINABANDHU SAW-MP	SARAT CHANDRA MEKAP
50	871/2022 CMP/820/2022	BAIKUNTHANATH PATI-MP	GOPINATH MISHRA
51	923/2022 MACA/583/2017	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	M.B.MOHAN CH.NAYAK
52	924/2022 MACA/583/2017	DIVISIONAL MANAGER,ORIENTAL INSURANCE CO.LTD.-MP	M.B.MOHAN CH.NAYAK
53	925/2022 MACA/105/2022	THE DIVISONAL MANAGER, M/S. ORIENTAL INSURANCE CO.LTD.-MP	MOHAMMAD BAMPY
54	926/2022 MACA/780/2018	BRANCH MANAGER,NATIONAL INSURANCE CO.LTD.-MP	M/S.G.P.DUTTA
55	927/2022 MACA/427/2022	SANTOSH KUMAR PRADHAN-MP	BIRANCHI NARAYAN RATH
56	928/2022 MACA/428/2022	DISTRICT TRANSPORT MANAGER, OSRTC, BHUBANESWAR-MP	ARMAV TRIPATHY
57	1232/2022 ABLAPL/855/2018	MAHESWAR SAHOO@MAHESWAR SAHU-MP	

58	1233/2022 ABLAPL/4545/2022	AJAYA KUMAR NAIK-MP	
59	1234/2022 ABLAPL/8976/2022	JNANA RANJAN SAHOO @ GYANARANJAN SAHOO-MP	
60	1235/2022 ABLAPL/7258/2022	KISHORE BISWAL-MP	
61	1236/2022 ABLAPL/9303/2022	GANJIALU ASHOK REDDY-MP	
62	1237/2022 ABLAPL/14137/2021	SUDHANSHU DEY-MP	ASHISH KUMAR MISHRA
63	1238/2022 ABLAPL/5871/2021	SIDDHARTHA SWAIN-MP	
64	1239/2022 ABLAPL/6600/2022	SUKANTI PALEI-MP	
65	1240/2022 ABLAPL/7103/2022	DHANANJAY JENA @ BACHAN JENA-MP	
66	1241/2022 ABLAPL/6932/2022	BISWANATH SAH-MP	
67	1242/2022 ABLAPL/8376/2022	SUDAM BAG-MP	
68	1243/2022 ABLAPL/7340/2022	PINTU BAHADUR @ PADAM BAHADUR-MP	
69	1244/2022 ABLAPL/7327/2022	PARAMANANDA BARAL-MP	
70	1245/2022 ABLAPL/5445/2022	HEMANT KHARSEL-MP	
71	1246/2022 ABLAPL/8302/2022	SIBALAL ORAM-MP	DURGA PRASANNA MISHRA
72	1247/2022 ABLAPL/6542/2022	BIBHUSAN @ BIBHISHAN @ BIBI SAHOO-MP	
73	1248/2022 ABLAPL/6546/2022	AMBUJA @ AMBUJA KUMAR BARIK-MP	
74	1249/2022 ABLAPL/3608/2022	SUDHANSHU SEKHAR DEY-MP	ASHISH KUMAR MISHRA
75	1345/2022 CRLA/707/2022	SISIR KUMAR SABAT-MP	SOUBHAGYA KUMAR DASH
76	1346/2022 CRLA/26/2016	AKHAYA KUMAR SAHOO-MP	PRASANTA KUMAR SAHOO
77	1347/2022 CRLA/708/2022	BARSHA BESHRA-MP	AJAYA KUMAR MOHARANA
78	1348/2022 CRLA/708/2022	BARSHA BESHRA-MP	AJAYA KUMAR MOHARANA
79	1349/2022 CRLA/595/2022	GOPINATH MALLICK-MP	CHIRANJEEV BIDYABHUSHAN
80	1350/2022 CRLA/592/2022	GOPINATH MALLICK-MP	CHIRANJEEV BIDYABHUSHAN
81	1351/2022 CRLA/710/2022	TAPAS KUMAR JENA @ TAPAS JENA-MP	PRADEEPTA KUMAR BEHERA
82	1515/2022 BLAPL/6078/2022	SHYAM SUNDAR BARIK-MP	PARSURAM DAS
83	1516/2022 BLAPL/11310/2021	RUKSANA BIBI-MP	RANJAN KU. NAYAK
84	1517/2022 BLAPL/7037/2022	MANAS KUMAR NAYAK-MP	SIDHARTHA SANKAR RAY
85	1518/2022 BLAPL/5660/2022	TAPAN ROUT-MP	JUGALA KISHORE PANDA
86	1519/2022 BLAPL/3593/2022	ADYAJYOTI NAYAK-MP	MANORANJAN MISHRA M/S.S.R.MOHANTY D.ACHAR
87	1520/2022 BLAPL/4063/2022	BULAN @ BHAKTA CHARAN GOUDA-MP	
88	1521/2022 BLAPL/6984/2022	BIDYADHAR MALLICK-MP	SIDDHARTH GOUTAM DAS
89	1522/2022	DHRUBA CHARAN MOHANTY-MP	

	BLAPL/4379/2021		
90	1834/2022 CRLMC/1020/2020	FAKIRA MALLICK @ SUNANDANARAYAN @ SUNANDA BARANATH PATRA MP	
91	1835/2022 CRLMC/2336/2013	P.C.DAS-MP	M/S.SUBASH CH.LAL
92	1836/2022 CRLMC/2306/2022	SONALI BEJ-MP	BIKRAM CHANDRA GHADEI
93	1837/2022 CRLMC/2309/2022	SANGRAM KESHARI MAHANTY-MP	SUBHAM SHARMA
94	1838/2022 CRLMC/2309/2022	SANGRAM KESHARI MAHANTY-MP	SUBHAM SHARMA
95	1839/2022 CRLMC/2309/2022	SANGRAM KESHARI MAHANTY-MP	SUBHAM SHARMA
96	1840/2022 CRLMC/2310/2022	PRINCE KUMAR MISHRA-MP	JAGABANDHU SAHU
97	1841/2022 CRLMC/2312/2022	KUNARAM PATRA-MP	SK. ZAFARULLA
98	1842/2022 CRLMC/642/2022	GIRIJA PRASAD SAHOO-MP	
99	1843/2022 CRLMC/2220/2022	SINGA BASANTI@LINGARAJ BASANTI-MP	RANJITA DHAL
100	1844/2022 CRLMC/2313/2022	SURAJ PRAKASH PATTNAIK-MP	SAMVIT MOHANTY
101	1845/2022 CRLMC/2314/2022	ARPAN SINHA-MP	BIJAYA KUMAR RAGADA
102	1846/2022 CRLMC/2315/2022	BISHNU CHARAN BARIK-MP	TAPAS KUMAR ACHARYA
103	1847/2022 CRLMC/2315/2022	BISHNU CHARAN BARIK-MP	TAPAS KUMAR ACHARYA
104	1848/2022 CRLMC/1902/2022	MANGULU@INDRAMANI NAIK-MP	SUJIT KUMAR SWAIN
105	1849/2022 CRLMC/2316/2022	GAYATRI MISHRA-MP	BIJAYA KUMAR RAGADA
106	1850/2022 CRLMC/2317/2022	SUBRAT NAYAK @ SUBRAT KUMAR NAYAK-MP	SIDHESWAR MOHANTY
107	1851/2022 CRLMC/2321/2022	MINATI BEHERA-MP	PRANAB KUMAR SAMANTRAY
108	2774/2022 WA/1126/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
109	2775/2022 WA/1126/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
110	2776/2022 WA/1126/2022	STATE OF ODISHA-MP	TARUN PATNAIK, ASC
111	2777/2022 WA/1127/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
112	2778/2022 WA/1127/2022	STATE OF ODISHA-MP	LALATENDU SAMANTARAY, AGA
113	2779/2022 WA/95/2019	SWAPAN KUMAR SEAL-MP	M/S.D.K.MOHANTY
114	2780/2022 WA/1128/2022	STATE OF ODISHA-MP	DEBASIS NAYAK, AGA
115	2781/2022 WA/1128/2022	STATE OF ODISHA-MP	DEBASIS NAYAK, AGA
116	2782/2022 WA/1128/2022	STATE OF ODISHA-MP	DEBASIS NAYAK, AGA
117	2783/2022 WA/777/2021	STATE OF ODISHA-MP	S.RATH
118	2784/2022 WA/1129/2022	STATE OF ODISHA-MP	DEBASIS NAYAK, AGA
119	2785/2022 WA/1129/2022	STATE OF ODISHA-MP	DEBASIS NAYAK, AGA
120	2786/2022 WA/1129/2022	STATE OF ODISHA-MP	DEBASIS NAYAK, AGA

121	2787/2022 WA/1130/2022	STATE OF ODISHA-MP	DEBASIS NAYAK, AGA
122	2788/2022 WA/1130/2022	STATE OF ODISHA-MP	DEBASIS NAYAK, AGA
123	2789/2022 WA/1130/2022	STATE OF ODISHA-MP	DEBASIS NAYAK, AGA
124	2790/2022 WA/1131/2022	STATE OF ODISHA-MP	DEBASIS NAYAK, AGA
125	2791/2022 WA/1131/2022	STATE OF ODISHA-MP	DEBASIS NAYAK, AGA
126	2792/2022 WA/1131/2022	STATE OF ODISHA-MP	DEBASIS NAYAK, AGA
127	2793/2022 WA/1134/2022	SANTILATA BEHURIA-MP	ANAM CHARAN PANDA
128	2794/2022 WA/1132/2022	STATE OF ODISHA-MP	JYOTI PRAKASH PATNAIK, G.A.
129	2795/2022 WA/1132/2022	STATE OF ODISHA-MP	JYOTI PRAKASH PATNAIK, G.A.
130	2796/2022 WA/1132/2022	STATE OF ODISHA-MP	JYOTI PRAKASH PATNAIK, G.A.
131	2797/2022 WA/1133/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
132	2798/2022 WA/1133/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
133	2799/2022 WA/1133/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
134	2800/2022 WA/1135/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
135	2801/2022 WA/1135/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
136	2802/2022 WA/1135/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
137	2803/2022 WA/1136/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
138	2804/2022 WA/1136/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
139	2805/2022 WA/1136/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, ASC
140	11585/2022 WP(C)/21627/2022	THE EXECUTIVE ENGINEER (ELECT.), KUAKHIA ELECTRIC SUBSTATION, KAPAS, KALAHANDIGIRI DISTRICT, ODISHA	PRASANTA KUMAR TRIPATHY
141	11586/2022 WP(C)/27381/2019	AMIYA KUMAR DAS-MP	
142	11587/2022 WP(C)/21630/2022	AMRUTA SAGAR SWAIN-MP	BISWABIHARI MOHANTY
143	11589/2022 WP(C)/21631/2022	NABIN PRADHAN-MP	SAILABALA JENA
144	11590/2022 WP(C)/21634/2022	GYANA RANJAN MOHANTY-MP	PRITY SHAW
145	11591/2022 WP(C)/21636/2022	LAXMIPRIYA DAS-MP	ARABINDA TRIPATHY
146	11592/2022 WP(C)/21637/2022	LAXMI KANTA NAIK-MP	KALPATARU KHUNTIA
147	11593/2022 WP(C)/21638/2022	BISWAJIT PANDAB-MP	BIRANCHI NARAYAN MOHANTY
148	11594/2022 WP(C)/21518/2022	DOLAMANI SAHU-MP	PABITRA KUMAR NAYAK
149	11595/2022 WP(C)/21640/2022	SIBA PRASAD KHANDAYATRAY-MP	BIRANCHI NARAYAN MOHANTY
150	11596/2022 WP(C)/21644/2022	PARSURAM MALLICK-MP	NARAYAN PRASAD PARIJA
151	11597/2022 WP(C)/21645/2022	FAKIRA BISWAL-MP	SAMIR KUMAR MISHRA
152	11598/2022	KSHIROD KUMAR SETHY-MP	GYANA RANJAN SETHI

153	WP(C)/21646/2022 11599/2022	SANTOSH SASMAL-MP	SUKANTA KUMAR DALAI
154	WP(C)/21649/2022 11600/2022	RATNAKAR NATH-MP	SATYANARAYAN MISHRA
155	WP(C)/21650/2022 11601/2022	PRAFULLA KUMAR MALIK-MP	SATYA NARAYAN MISHRA 4
156	WP(C)/21657/2022 11602/2022	GOKULANANDA DWIBEDY-MP	GYANA RANJAN SETHI
157	WP(C)/15759/2019 11603/2022	ANUPAMA JENA-MP	AMIT PRASAD BOSE
158	WP(C)/21665/2022 11604/2022	M/S. GANAPATI ALUMINIUM, BALASORE-MP	BIBEKANANDA BHUYAN
159	WP(C)/21667/2022 11605/2022	DR. HIMADRI SEKHAR PAUL-MP	KRISHNA CHANDRA SAHU
160	WP(C)/21669/2022 11606/2022	MANORANJAN SAMANTARAY-MP	DR. BINODA KUMAR MISHRA
161	WP(C)/35786/2021 11607/2022	SIBARAM SAMAL-MP	BIKRAM CHANDRA GHADEI
162	WP(C)/21670/2022 11608/2022	ASHOK KUMAR MALLICK-MP	AMIT PRASAD BOSE
163	WP(C)/21666/2022 11609/2022	BRAJA SUNDAR PANIGRAHI-MP	DEBASIS TRIPATHY
164	WP(C)/21668/2022 11610/2022	ODISHA STATE TRUCK OWNERS ASSOCIATION, CUTTACK	KARENDRA KUMAR SAHOO
165	WP(C)/21675/2022 11611/2022	SANJAYA KUMAR MISHRA-MP	PRIYARANJAN MISHRA
166	WP(C)/21678/2022 11612/2022	BAPUN BEHERA-MP	K.K.SWAIN
167	WP(C)/21682/2022 11613/2022	KARUNAKAR SAHOO-MP	CHITTARANJAN PATTNAIK
168	WP(C)/21659/2022 11614/2022	KESHABANANDA BARIK-MP	M/S.MIHIR KU.MALLICK
169	WP(C)/16188/2016 11615/2022	MONICA DASH-MP	SARAT CHANDRA SAMAL
170	WP(C)/13097/2022 11616/2022	SANAM MOTORS, CUTTACK-MP	JAYDEEP PAL
171	WP(C)/21683/2022 11617/2022	AMAL KUMAR BEHERA-MP	ACHYUTANANDA PATTANAIK
172	WP(C)/21684/2022 11618/2022	ALAKA SAHU-MP	SADANAND BAG
173	WP(C)/21690/2022 11619/2022	NABIN PRADHAN-MP	SAILABALA JENA
174	WP(C)/21689/2022 11620/2022	RAPS INFRATECH PVT. LTD.,KALAHANDI-MP	AMLAN MISHRA
175	WP(C)/21693/2022 11621/2022	NARAYAN MAHALI-MP	BHAKTA RANJAN BARIK
176	WP(C)/17509/2022 11622/2022	RAPS INFRATECH PVT. LTD.,KALAHANDI-MP	AMLAN MISHRA
177	WP(C)/21699/2022 11623/2022	NARAYAN MAHALI-MP	BHAKTA RANJAN BARIK
178	WP(C)/17509/2022 11624/2022	SIBASEN NAIK-MP	PRABHAT KUMAR PRAHARAJ
179	WP(C)/21698/2022 11625/2022	DR.P.V.MANIBABU-MP	
180	WP(C)/41866/2021 11626/2022	LAYATMIKA NAYAK-MP	SOMADARSAN MOHANTY
181	WP(C)/21703/2022 11627/2022	SARAT CHANDRA JENA-MP	SAMEER KUMAR DAS
182	WP(C)/21705/2022 11628/2022	SUBASH CH.SAMANTARAY-MP	SANJAY KUMAR SAMANTARAY
183	WP(C)/2802/2014 11629/2022	BINOD KU.CHOUDHURY-MP	
	WP(C)/23823/2014		

184	11630/2022 WP(C)/2798/2014	SUBASH CH.SAMANTARAY-MP	M/S.SANJAY KU.SAMANTARAY
185	11631/2022 WP(C)/21707/2022	SURENDRA SETHI-MP	PRAFULLA KUMAR MOHAPATRA
186	11632/2022 WP(C)/21712/2022	M/S. SHIVA MOTORS, CUTTACK-MP	PURNA CHANDRA BEHERA
187	11633/2022 WP(C)/21714/2022	M/S. CHARCHIKA MOTORS, CUTTACK-MP	PURNA CHANDRA BEHERA
188	11634/2022 WP(C)/21715/2022	UDAYNATH ROUT-MP	SEPHALEE DAS
189	11635/2022 WP(C)/21715/2022	UDAYNATH ROUT-MP	SEPHALEE DAS
190	11636/2022 WP(C)/21728/2022	THE DY. COMMNR., KENDRIYA VIDYALAYA SANGATHAN	ANRIBISRENI TRIPATHY
191	11637/2022 WP(C)/21729/2022	BHAGAT CHARAN RAM-MP	ASHOK PATTANAIAK
192	11638/2022 WP(C)/21730/2022	PRAFULLA KUMAR BEHERA-MP	B.P.DAS
193	11639/2022 WP(C)/14046/2020	PRADEEP KUMAR SAHOO-MP	DEBAKANTA MOHANTY
194	11640/2022 WP(C)/21736/2022	JANHABI SAHU-MP	SUBHADUTTA ROURAY
195	11641/2022 WP(C)/21733/2022	PRAVASINI BISWAL-MP	NIRMAL KUMAR DAS
196	11642/2022 WP(C)/21737/2022	SURESH CHANDRA BISWAL-MP	BIKRAM PRATAP
197	11643/2022 WP(C)/21743/2022	ABHAYA KUMAR SAMANTARAY-MP	AKSHAYA KUMAR PANDEY
198	11644/2022 WP(C)/21742/2022	DINABANDHU PATRO-MP	PRASANTA KUMAR PANDA
199	11645/2022 WP(C)/21744/2022	SEIKH MOHAMMAD ZAHID @ SK. MD. ZAHID-MP	SIDHARTHA DAS
200	11646/2022 WP(C)/21748/2022	GHANTA SURJYA REDDY-MP	PRASANTA KUMAR PANDA
201	11647/2022 WP(C)/21747/2022	BANAMBAR PRADHAN-MP	BIKRAM PRASAD DAS
202	11648/2022 WP(C)/21749/2022	SANKAR DAS-MP	BIKRAM PRATAP DAS
203	11649/2022 WP(C)/21751/2022	ASST. ENGINEER/SUB-DIV. OFFICER(ELECT) TPSODL, PH	URBAN ELECTRICAL TRIPATHY.-MP
204	11650/2022 WP(C)/21752/2022	ASHOK KUMAR DALBEHERA-MP	DEBENDRA KUMAR DHAR
205	11651/2022 WP(C)/21753/2022	UMESH CHANDRA DAS @ UMESH DAS-MP	BIKRAM PRATAP DAS
206	11652/2022 WP(C)/21758/2022	MAMATA MAHARANA-MP	MANASI MOHAPATRA
207	11653/2022 WP(C)/21772/2022	HARIHARA SENAPATI-MP	PRASANTA KUMAR SATAPATHY
208	11654/2022 WP(C)/16128/2022	MD BAMANDA GOPAI TRIBAL TRUST (BGTT)-MP	G.S.NAMTOAR
209	11655/2022 WP(C)/21778/2022	NARAYAN MAJHI-MP	ASHUTOSH PANDA
210	11656/2022 WP(C)/19977/2022	JAGANNATH PRADHAN-MP	
211	11657/2022 WP(C)/18029/2022	ANANDA CHANDRA GUPTA-MP	
212	11658/2022 WP(C)/21780/2022	DILLIP KUMAR PALAI-MP	SURYAKANTA DASMOHAPATRA
213	11659/2022 WP(C)/21781/2022	PRINCIPAL-IN-CHARGE, JATESWAR DEV COLLEGE OF EDUCATION, PURI-MP	SUMITRA KUMAR DAS
214	11660/2022 WP(C)/21795/2022	SUCHARITA BHOI-MP	SUSANTA KUMAR TRIPATHY
215	11661/2022	UNITED FRIENDS BUILDERS PVT. LTD., CUTTACK-MP	FALGUNI RAJGURU MOHAPATRA

216	WP(C)/21796/2022 11662/2022	MIRZA ZAKIR BAIG-MP	PARTHA SARATHI NAYAK
217	WP(C)/21800/2022 11663/2022	PUNIA ORAM-MP	SANKAR PRASAD PANI
218	WP(C)/21801/2022 11664/2022	SOUMYA PRIYADARSHINEE-MP	DILIP KUMAR SAHU
219	WP(C)/21803/2022 11665/2022	M/S. GVR-GKC-SHIVAM (JV), CHENNAI-MP	AMIT PATTANAİK
220	WP(C)/21806/2022 11666/2022	GITARANI BEHERA-MP	BIBEKANANDA BHUYAN
221	WP(C)/21807/2022 11667/2022	PADMA CHARAN MOHANTY-MP	NEPOLEON SAHANI
	WP(C)/21808/2022		